

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2016**

**APPEAL NO. 256 OF 2016**

**APPEAL NO. 257 OF 2016**

**APPEAL NO. 258 OF 2016**

**Dated: 21<sup>st</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Torrent Power Ltd.**

**Vs.**

**Gujarat Electricity Regulatory Commission**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan  
Mr. H.S. Jaggi

Counsel for the Respondent(s) : Ms. Shikha Ohri  
Mr. Hemant Singh  
Mr. Matrugupta Mishra  
Mr. Nishant Kumar for R-1

Mr. S.R. Pandey for R-7

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **07.12.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**